

(b) Concessional return tickets are issued only to certain hill stations and such concessional return tickets are not issued to other stations serving places of tourist importance health resorts, etc. Further the present overcrowding position on trains precludes consideration of concessions to additional places.

P. & T. Offices in Assam

174. Shrimati Jyotsna Chanda: Will the Minister of **Transport and Communications** be pleased to state:

(a) how many post offices, telegraph offices and telephone exchanges have been opened in the First year of Third Plan period in the Assam Circle;

(b) why no Post and Telegraph Office has been opened in Duliajan, Assam where a new township of Oil India Limited has been established since 1959;

(c) whether Government propose to do so now; and

(d) if so, target date of opening the post office in Duliajan?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagvati): (a)

Post Offices.....137.

Telegraph Offices.....2.

Telephone exchanges3.

(b) to (d). A sub office was to be opened at Duliajan on 1-8-62. It could not be opened earlier due to non-availability of suitable accommodation. There has been no demand for provision of telegraph facilities but the matter is being examined.

Cauvery River Board

175. Shri Raghunath Singh: Will the Minister of **Irrigation and Power** be pleased to state whether Madras Government have suggested that the proposal of the Centre to establish Cauvery River Board is not necessary as the river's water is fully utilized?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): The Government of Madras have taken the view that no useful purpose will be served by the formation of a Cauvery River Board as the potentialities of the Cauvery Basin have almost been fully exploited in both the States and any difference of opinion between the two States can as well be settled by direct negotiations between them as provided for in the Madras-Mysore Agreement of 1924.

Molestation of Girl by Railway Protection Force

176. Shri Raghunath Singh: Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that a Railway Police Officer at Dehradun detained a girl who belonged to Amritsar for a week and molested her; and

(b) the action taken in the matter?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). The matter is still under police investigation.

Forest Development

177. Shri G. Mohanty: Will the Minister of **Food and Agriculture** be pleased to state:

(a) the amount allotted for Orissa State out of Rs. 8.31 lakhs provided during 1961-62 and Rs. 51 lakhs provided during 1962-63 for raising nurseries and undertaking preliminaries for setting up plantations as a programmed of Forest Development sponsored by the Central Government; and

(b) how many acres have been covered during these two years so far out of a total of a lakh of acres planned to be developed during the Third Five Year Plan period?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) During 1961-62 a sum of Rs. 50,000 was